

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

NO  
Translat  
1993

O.A. No. /61/93 with  
Ex.Axx No. M.A.St./118/93

DATE OF DECISION 26-3-1993

S.C.Kakar

Petitioner

Shri A.M.Mehta

Advocate for the Petitioner(s)

Versus

Union of India & others

Respondent

Mr.Akil Kureshi

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Judicial Member

The Hon'ble Mr. V.Radhakrishnan : Admn. Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Shri S.C.Kakar,  
General Manager, Telecom District,  
Adult, Service, Residing at Surat. ....applicant  
(Advocate i. Mr.A.M.Mehta)

versus

Union of India, through

1. Secretary,Dept.of Telecom.,  
Sanchar Bhavan, 20, Ashok Road,  
New Delhi.

2. Chief General Manager,  
Telecom,Gujarat Circle,  
Khanpur,  
Ahmedabad.

3. Shri A.K.Bhandari,Director,  
Sanchar Bhavan,  
D.O.T. New Delhi-110 001.

....respondents

...respondents

(Advocate : Mr.Akil Kureshi)

O R A L   O R D E R

O.A./61/93 with

M.A.St./118/93

Date : 26-3-93

Per ~~1~~ Hon'ble Mr.R.C.Bhatt  
Judicial Member

Mr.A.M.Mehta for Mr.D.K.Tiwari for  
the applicant.

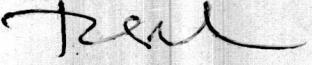
*h/m* Mr.Akil Kureshi for the respondents.

Mr.A.M.Mehta submits that the respondent no.3

has ~~been~~ taken over charge at Surat. Hence, the applicant does not want to proceed further in this matter. Hence, O.A. is dismissed for want of prosecution. M.A. is disposed of earlier.

  
(V. RADHAKRISHNAN)

Admn. Member

  
(R.C.BHATT)

Judicial Member

\*SS

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(R.C.BHATT)

Judicial Member

\*SS

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No. OA/61/93

of 19

Transfer Application No.

Old Writ. Pet. No. ....

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated: 07/04/93

Countersigned.

*D. R. Royal*  
20-5-93  
Section Officer/Court Officer.

*R. S. Chisham*  
Signature of the Dealing  
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE DET 13: OA 161/93

UF \*9

NAMES OF THE PARTIES S.C. Kattkan

## VERSUS

U. of T. & os.

PART A B & C